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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : C A/95, 96/2017
PETITION NUMBER : TCP/110/2016
NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another
NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Nithyanandhan
for Shree Samba.

Counsel for Petitioner



ORDER

Counsel for petitioner present and sought time for submitting arguments. No representation on behalf of respondents. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)